

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4091
ANSWERED ON:30.04.2012
CLEARANCES TO PROJECTS DR.MAHESH JOSHI
Joshi Shri Mahesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of irrigation and mining projects are awaiting environmental and forest clearances in the country;
- (b) if so, the details of projects poised alongwith the such projects cleared and those rejected during the last three years State-wise and project-wise;
- (c) the reasons for the pendency alongwith the period since when they are pending project-wise; and
- (d) the time by which the pending projects are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) A total of 4 irrigation projects and 171 mining projects are awaiting environmental clearance presently with the Ministry of Environment & Forests. The number of irrigation and mining projects awaiting forest clearances are 47 and 134 respectively.
- (b) The details of projects covering irrigation and mining sectors which have been granted environmental and forest clearances by the Ministry of Environment & Forests during the last three years and during the current year - State and Union Territory-wise are given at Annexure-1 and Annexure-2 respectively. The details of projects of irrigation and mining sector which have been refused environmental and forestry clearance during the last three years and during the current year - State and Union Territory-wise are given at Annexure-3 and 4 respectively.
- (c) & (d) Projects awaiting environmental clearance under the Environmental Impact Assessment (EIA) Notification, 2006 are pending for varying periods of time mainly due to non-submission of complete information by the project proponents in the Environmental Impact Assessment (EIA) Reports and Environmental Management Plans (EMP). The main reason for proposals pending forest clearance is the non-submission of complete information/documents by the project proponents or State Governments. Project proponents have been advised to furnish complete information of their proposals for expediting environmental and forest clearances.